

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
RADIUS & DESERVE LAND DEVELOPERS PRIVATE LIMITED
ENGAGED IN REAL ESTATE DEVELOPMENT SERVICES
AT MUMBAI, MAHARASHTRA

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Radius & Deserve Land Developers Private Limited CIN: U45201MH2006PTC166575
2. Address of the registered office	Deserve, CST Road Junction, Opp. University of Mumbai Premises, Kalina, Santacruz (East), Bandra Suburban, Mumbai 400098, Maharashtra
3. URL of website	-
4. Details of place where majority of fixed assets are located	SRA project at Magathane, Borivali East, Mumbai 400066
5. Installed capacity of main products/ services	Not Applicable
6. Quantity and value of main products/ services sold in last financial year	The Company did not have any operations in the previous financial year.
7. Number of employees/ workmen	-
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	For details, please contact on: irp.radiusanddeserve@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	For detailed EOI and eligibility criteria, please contact on: irp.radiusanddeserve@gmail.com
10. Last date for receipt of expression of interest	19 September 2023 (Originally – 03 August 2023)
11. Date of issue of provisional list of prospective resolution applicants	29 September 2023 (Originally – 13 August 2023)
12. Last date for submission of objections to provisional list	04 October 2023 (Originally – 18 August 2023)
13. Process email id to submit EOI	irp.radiusanddeserve@gmail.com

Sd/-

Regards,
Avil Menezes

Interim Resolution Professional of Radius & Deserve Land Developers Private Limited
(Company under CIRP vide NCLT order dated 03rd May 2023)

Registration No. IBBI/IPA-001/IP-P00017/2016-17/10041

Authorization for Assignment valid till 08th December 2023

**Address: 106, 1st Floor, Kanakia Atrium 2,
Cross Road A, Behind Courtyard Marriot,
Chakala, Andheri East, Mumbai - 400093**

Email id: irp.radiusanddeserve@gmail.com , avil@caavil.com

Date: 20.08.2023

Place: Mumbai

